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SLP(C)No. 18784-18785 OF 2003

ITEM No.4

Court No. 3

SECTION XIIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. 5-6 IN

Petition(s) for Special Leave to Appeal (Civil) No.18784-18785/2003

M/S. M. PRATAP REDDY AND SONS AND ANR.

Petitioner (s)

VERSUS

SAMALA RAJA MALLAIAH AND ORS.

Respondent (s)

(With Appln(s). for extension of time)

Date : 28/06/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN (VACATION BENCH)
HON'BLE MR. JUSTICE P.VENKATARAMA REDDI

For Petitioner (s)Mr. S.W.A.Qadri,Adv.

Mr. Lakshmi Raman Singh,Adv.

For Respondent (s)Mr. Sridhar Pattaraju,Adv.

Mr. Srinivas Kotni,Adv.

Ms. Neeru Vaid,Adv.

UPON hearing counsel the Court made the following

O R D E R

Heard both sides.

Applicant is granted one month's time.

(Y.P. Dhamija)

(Veera Verma)

AR-cum-PS

Court Master